

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-1000(PB)/2020

IN THE MATTER OF:

Intec Capital Ltd	...	Applicant/Petitioner
Vs		
Pipetel Communications Pvt Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 18.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant : Mr. Vinod Chaurasia, Mr. Sagar Bansal, Advs.

ORDER

List on 02.03.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.01.2021
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